

**GOVERNMENT LAW COLLEGE NATIONAL TRIAL ADVOCACY MOOT
COURT COMPETITION, 2018**

IN ASSOCIATION WITH
JURIS CORP

SCHEDULE

IMPORTANT DATES FOR PARTICIPATING TEAMS

EVENT	DEADLINE
Last date of Registration and Submission of Registration Form (Soft Copy)	5 th September, 2018
Last date for Submission of Demand Draft (Soft Copy)	9 th September, 2018
Last date for Submission of Demand Draft and Registration Form (Hard Copy)	13 th September, 2018
Last Date for seeking clarifications regarding the Moot Proposition	24 th September, 2018
Deadline for Submission of Memorials (Soft Copy)	10 th October, 2018
Deadline for Submission of Memorials (Hard Copy)	17 th October, 2018
Rounds of the Competition	27 th and 28 th October, 2018

(The above dates are subject to change)

The Moot Court Association requests all participants to follow the Schedule strictly.